

ICFAI LAW SCHOOL

The ICFAI Foundation for Higher Education, Hyderabad

(Deemed-to-be-University under Section 3 of the UGC Act, 1956)

Accredited by NAAC with 'A' Grade | UGC Autonomous Institution

SHRI N J YASASWY 4TH MEMORIAL NATIONAL MOOT COURT COMPETITION - 2019

March 28 to 31, 2019

PRIZES



THE ICFAI LAW SCHOOL



The ICFAI Law School, Hyderabad cordially invites you to **“The NJY 4th Memorial National Moot Court Competition 2019”** being organized at ICFAI Law School campus, Hyderabad from March 28-31, 2019 as a part of its yearly grandeur event, LexKnot 2019. Previously we have organized 33rd All India Inter-University Moot Court Competition jointly with Bar Council of India during March and April 2017 and **“The NJY Memorial Asia Pacific Moot Court Competition, 2018”** organized during March 29 to April 1, 2018.

The ICFAI Law School, IFHE, Hyderabad is a promising destination for the students desirous of making law as their Dream “Career”. The ICFAI Law School is a significant segment of the IFHE and its programs are recognized by Bar Council of India. The ICFAI Law School, Hyderabad offers BBA.LLB (Hons) and BA.LLB (Hons) integrated five year courses, One Year LLM in Corporate and Commercial Laws and Tax Laws, Ph.D. fulltime and part time programs and Eight Certificate Courses in Cyber Law, Infrastructure Laws, Law of Financial Services, Immigration Laws, Solid Waste Management and Law, Goods and Services Tax Laws, International Trade Law and Forensic Science and Law. It is ranked as “One” among top 10 promising law colleges in 2018 by the ‘Higher Education Review’, 7th among the best private law schools across country by Career 360 for last 3 consecutive years. It is ranked 2nd among top law schools of southern India and 4th among top law schools of India by GHRDC. The ICFAI Law School is ranked 3rd among top 10 promising law colleges in India 2017 by Higher Education Review. The ICFAI Law School is a member of International Association of Law Schools, USA.

Shri N J Yasaswy 4th Memorial National Moot Court Competition, 2019

Event Dates:	March 28-31, 2019
Venue:	The ICFAI Law School, IFHE Campus, Hyderabad
Registration Opens:	December 15, 2018, 10.00 am
Registration Closes on:	February 25, 2019, 6.00 pm
Release of problems:	On the date of registration of a team directly through email
Eligibility	Teams must be a valid undergraduate students pursuing a law program or equivalent from the recognized University. Only one team can register from a particular law college / school / university / institution, approved by the Bar Council of India.
Team Composition	Each team shall consist of two speakers, 1 researcher <u>OR</u> only 2 speakers. The organizers will assign the team code to each team and its members. No additional member or observer shall be allowed in the competition.
Registration	INR.3500 per team only (includes accommodation on twin sharing basis)

THE COMPETITION

The Oral Rounds of the **Shri N J Yaraswy 4th Memorial National Moot Court Competition, 2019** will be held from March 28-31, 2019 at the IFHE Campus, Hyderabad.

RULES FOR THE COMPETITION

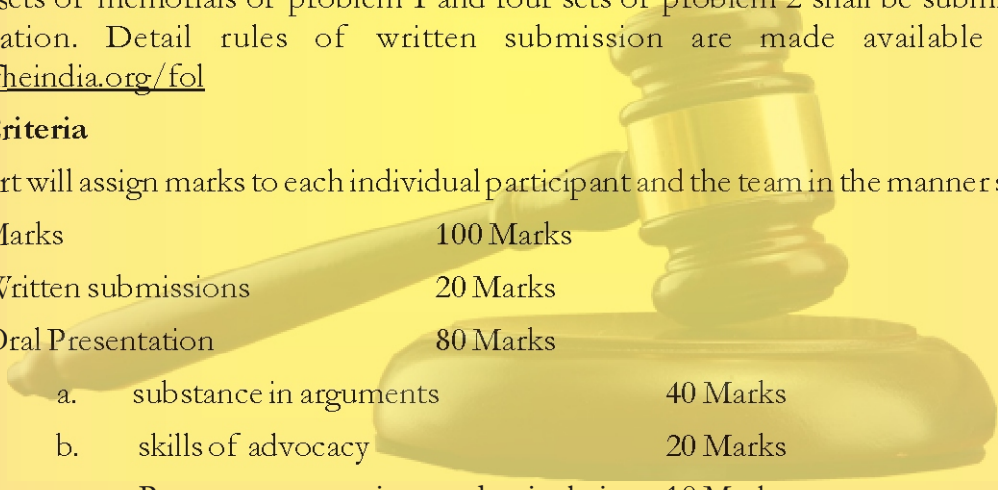
1. The participants should reach the venue on or before 12.00 pm of March 28, 2019.
2. There will be four rounds, the **preliminary rounds (first and second), semi-finals and finals**. The first two preliminary rounds will be based on Problem 1 and Semi-finals and Finals based are on Problem 2.
3. During the **preliminary rounds (first and second)** each team shall argue once for the appellant and next for respondent.
4. Based upon the merit of aggregate marks of preliminary rounds, eight teams will be selected for the second round.
5. Eight teams in the second round will be competing on knockout basis, four teams will be qualified for semi-finals.
6. Semi-final round will be knockout round, two teams from it qualifies for final.

7. Written Memorials

- a. Each team must submit the memorial of moot problem 1 for the applicant and respondent in a pdf format, no later than 9.00 pm IST on 21st March 2019 to mootcourt@ifheindia.org and the hard copy (one set) of the memorial shall reach the organizers before 26th March 2019.
- b. Three sets of memorials of problem 1 and four sets of problem 2 shall be submitted at the time of registration. Detail rules of written submission are made available on the website www.ifheindia.org/fol

8. Scoring Criteria

Each Court will assign marks to each individual participant and the team in the manner shown below:



Total Marks	100 Marks
Written submissions	20 Marks
Oral Presentation	80 Marks
a. substance in arguments	40 Marks
b. skills of advocacy	20 Marks
c. Response to questions and articulation	10 Marks
d. general impression, court manners	10 Marks

9. The registration form shall be duly signed by the Head / Dean / Principal of the concerned Law School.
10. The team shall identify the **speakers and researcher** well before the registration. Once the speakers and researchers are identified their position will not be modified under any circumstances. No additional member or observer shall be allowed in the competition.
11. **The Moot problems are attached along with this Brochure.**
12. Participants should attend the proceedings of the competition in 'Formal Attire'.
13. Our campus is 'No-smoking', and 'No-Alcohol' zone, and we expect the participants to strictly follow the same during their stay in the campus
14. Facilities such as photocopying, library usage, internet connectivity, etc. may be provided subject to the convenience of the Organizing Committee and will be informed to the teams closer to the commencement of the Competition. Irrespectively, participants are requested to make their own arrangements for the same.

Important Dates:



MODE OF PAYMENT

1. The participants can make the payment either through Demand Draft or through online transfer, NEFT/RTGS.
2. The DD must be made in favor of, "IFHE - Seminars & Workshops" payable at "Hyderabad."
3. The last date for registration is March 1st, 2019.
4. Scanned copy of the DD may be sent along with the filled in registration, accommodation and travel form to mootcourt@ifheindia.org by March 10th, 2019.

DETAILS OF THE BANK

Bank Name	ICICI Bank
Branch	Panjagutta Branch,
Branch Address	Nerella House, No. 4, Nagarjuna Hills, Panjagutta, Hyderabad- 500 082 Telangana State.
Account Name	IFHE - Seminars & Workshops A/c
Account Number	020201007037
RTGS/NEFT/IFSC Number	ICIC0000202
MICR CODE	500229013
Branch Code	000202

CONTACT

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VENUE:

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